

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO.1694
(ANSWERED ON 29.07.2026)

ARTIFICIAL INTELLIGENCE IN GOVERNMENT MINISTRIES/DEPARTMENTS

#1694. DR. RAJESH MISHRA:
SHRI ASHISH DUBEY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has formulated any policy for the capacity building of Central Government employees in Artificial Intelligence (AI) and digital technologies;
- (b) if so, the details of the Ministries and Departments covered under such initiatives and the nature of the training being provided;
- (c) whether any measurable outcomes and timelines have been set for the utilisation of AI in governance, service delivery and grievance redressal and if so, the details thereof;
- (d) the details of safeguards put in place to ensure ethical use, transparency, accountability and data protection during the application of AI in Government administration; and
- (e) whether any trial has been conducted to promote the administrative use of AI in the Sidhi Lok Sabha Constituency as well and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): Mission Karmayogi - the flagship program for civil services capacity building in India aims at equipping civil servants with skills to make them future ready. Accordingly, high priority has been accorded to building civil services' capacity in AI and digital technologies and to empower public workforce with skills and knowledge in this field. At present, the iGOT Karmayogi platform - which has over 1.70 crore government employees onboarded from across all Ministries, Departments and Organizations of the Government of India and from the State and UT Governments - has 218 courses on Artificial Intelligence and Emerging Technologies designed to equip government officials with essential digital knowledge and skills. Over 3.3 crore course completions have been achieved by learners on the iGOT platform on these AI and emerging technology courses. The Digital Personal Data Protection Act, 2023 ("Act"), and the Digital Personal Data Protection Rules, 2025 ("Rules"), were notified on 13 November 2025. These ensure that personal data is processed for a lawful purpose with a free, specific, informed, unconditional and unambiguous consent from the individual. No trial has been conducted to promote administrative use of AI in the Sidhi Lok Sabha Constituency. All AI and emerging technologies courses available on the iGOT Karmayogi platform are accessible to all government employees onboarded on the platform, including those in the Sidhi constituency.
